

PUNJAB VIDHAN SABHA SECRETARIAT

Unstarred Questions

**TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON
Friday, the 24 June 2022**

To Formulate any New Policy for the Stray Animals

1. Sardar Manwinder Singh Gaspura, M.L.A.:- Will the Animal Husbandry Minister be pleased to state whether it is a fact that the stray animals pose a threat to the crops of farmers and cause road accidents; if so, whether there is any proposal of the Government to formulate any new policy for these stray animals?

To Remove the Garbage Dump

2. Sardar Manwinder Singh Gaspura, M.L.A.:- Will the Chief Minister be pleased to state whether it is a fact that there is a garbage dump nearby the centuries old Shiv Mandir in Payal, district Ludhiana; if so, the time by which the same will be shifted or removed therefrom?

To Restart the non-functional R.O. Systems in the villages of Budhlada

3. Shri Budh Ram, M.L.A.:- Will the Water Supply and Sanitation Minister be pleased to state:-

(a) whether it is a fact that the R.O. Systems installed for potable water in the villages of sub-division Budhlada are lying almost closed; if so, the time by which the Government proposes to make any arrangement to restart these non-functional or repairable R.O. systems;

(b) whether it is a fact that the water works installed in the villages of sub-division Budhlada are due for repair on a large scale as the machinery and water tanks have worn-out and there is also shortage of employees on a large scale in order to run water works;

(c) if reply to part (a) above be in the affirmative, whether the Government proposes to redress the aforesaid difficulties/shortfalls in order to supply drinking water to the people from these rural water-works?

To construct bridges on the Four drains of Sub-Division Budhlada

4. Shri Budh Ram, M.L.A.:- Will the Water Resources Minister be pleased to state whether it is a fact that it is essential to construct the bridges on four drains i.e. 1. Gurne Khurd 2. between Hassanpur 3. Akkanwali 4. between Faride-ke and Ladhuwas 5. link drain nearby Bahadurpur in sub-division Budhlada, whereby the excess water of rain can pass through forward; if so, the time by which the government proposes to construct the said four bridges?

Details of Cases Registered in District Gurdaspur from January 1, 2019 to-date

17. Shrimati Aruna Chaudhary, M.L.A.:- Will the Chief Minister be pleased to state:-

a) the number of cases registered in district Gurdaspur w.e.f. 1st January, 2019 to-date of which the challans have not been submitted in the courts even after the passing of the prescribed time alongwith the number of those cases of which the challans have been submitted after the lapse of the prescribed time togetherwith the details and numbers thereof separately;

b) the details of the officials responsible for not submitting the challans mentioned in part (a) above in time togetherwith the action taken by the Govt. against the supra officers?

Details of Funds Sanctioned under Discretionary Grant and released to the Beneficiaries

18. Shrimati Aruna Chaudhary, M.L.A.:- Will the Finance Minister be pleased to state:-

a) whether the Government has released the funds to the beneficiaries sanctioned under discretionary grant by the competent authorities i.e Chief Minister as well as Ministers during the regime of previous Government;

b) if the reply to part (a) above be in the negative, then the details of such grants?

Details of the Cases Registered under the NDPS Act w.e.f. March 2022 to-date

20. Sardar Partap Singh Bajwa, M.L.A.:- Will the Chief Minister be pleased to state:-

a) the district-wise number and details of the cases registered under the NDPS Act in the State w.e.f. March, 2022 to-date;

b) the steps taken by the Government for investigation of the cases mentioned in part (a) above alongwith the present status of each case separately;

c) the names of the persons arrested in the above cases togetherwith the current status of their investigation?

G.R. 23/6/22
Superintendent
Punjab Vidhan Sabha
Chandigarh

Details of Canal Water in Punjab

21. **Professor. Jaswant Singh Gajjanmajra, M.L.A.**- Will the Water Resources Minister be pleased to state the quantum of water flowing in the canals of Punjab annually; the quantum of water with the department and the annual demand for water?

To make Arrangement of Water for the Fields of Farmers Divided into Two Parts

22. **Professor. Jaswant Singh Gajjanmajra, M.L.A.**- Will the Water Resources Minister be pleased to state whether it is a fact that the proposed construction of Delhi Katra National Highway will divide the fields of the farmers into two parts; if so, whether there is any proposal under consideration of the Government, to make arrangement for the supply of water to the fields; the details be provided?

To Provide Free Dialysis Facility to the Poor and Needy Patients in the Hospitals of Shaheed Bhagat Singh Nagar

23. **Doctor Sukhwinder Kumar, M.L.A.**- Will the Chief Minister be pleased to state:-
a) whether it is a fact that the Government provides free dialysis to the poor and needy patients in the state; if so, the details of hospitals that are providing this free service in district Shaheed Bhagat Singh Nagar togetherwith the number of dialysis machines at these places and the number of machines in working order out of these;
b) the month-wise number of patients to whom the facility mentioned in part (a) above has been provided in the district, separately, during the Years 2021-2022?

Details of Government Colleges of the State and Subject-Wise Sanctioned Posts therein

24. **Shri Avtar Singh Junior, M.L.A.**- Will the Higher Education Minister be pleased to state:-
a) the number of Government Colleges in the State alongwith the details of these colleges for the years 2021-2022;
b) the subject-wise number of sanctioned posts alongwith the posts lying vacant in the above said Government colleges;
c) the college-wise ratio of teachers-students at present;
d) the details of the revenue collected and expenses incurred by each college in the above mentioned year;
e) the college-wise amount given to all the colleges in the form of grants from the Government treasury during the above said period?

Details of Works carried out by the Sewerage Board in Assembly Constituency Sangrur and the Rules of the Board

25. **Biba Narinder Kaur Bharaj, M.L.A.**- Will the Chief Minister be pleased to state:-
a) the list of works to be carried out by the Punjab State Sewerage Board alongwith the rules/regulations or sub-rules and law applicable to carrying out said works ;
b) whether the Board has any authority to carry out any other work in addition to aforesaid list of works;
c) the details of works carried out by the Sewerage Board during the last three years i.e 2019-20, 2020-21 and 2021-22 in Assembly Constituency Sangrur?

Details of Works carried out by Municipal Council Sangrur and Bhawanigarh

26. **Biba Narinder Kaur Bharaj, M.L.A.**- Will the Chief Minister be pleased to state:-
a) the list of works to be carried out by Municipal Council alongwith the rules/regulations or sub-rules and law applicable to carrying out said works ;
b) whether the Municipal Council has any authority to carry out any other work in addition to aforesaid list of works;
c) the detailed list of works carried out by the Municipal Council Sangrur as well as Bhawanigarh during the last three years i.e 2019-20, 2020-21 and 2021-22?

To give compensation to the farmers for the losses due to low yield

30. **Shri Vikramjit Singh Chaudhary, M.L.A.**- Will the Chief Minister be pleased to state:-
a) the total cost of the wheat procured by the procurement agencies of the Govt. during Rabi marketing season in the state year-wise alongwith the shortfall registered in the Govt. procurement this year as compared to last year;
b) whether the Govt. has conducted any study for calculation of loss due to shrivelled grain and low yield of crops of the farmers; if so, the details thereof;
c) whether the government has provided compensation to the farmers as mentioned in part (b) above; if so, the details thereof;
d) the various steps taken by the government to make agriculture eco friendly as per the changing climate?

23/5/22
Superintendent
Punjab Vidhan Sabha
Chandigarh

To make Policy to control urbanization

31. **Sardar Kuljit Singh Randhawa, M.L.A.**- Will the Chief Minister be pleased to state:-
- a) the year-wise change in the temperature in Zirakpur area since 2010 to date due to the large scale urbanization that has taken place there in the last few years;
 - b) the number of authorized and unauthorized colonies constructed from 2010 till date under said urbanization and whether any policy was laid down by the Govt. before getting government approval for said colonies;
 - c) the criteria adopted by the government for uninterrupted supply of drinking water, traffic and sewerage, due to the mushrooming of said colonies;
 - d) whether government will take any action to check this urbanization and to increase the green area?

Details of Market Fees and R.D.F collected from Timber Market, Hoshiarpur

32. **Sardar Jasbir Singh Raja Gill, M.L.A.**- Will the Chief Minister be pleased to state:-
- a) the total market fees and R.D.F(Rural Development Fund) that has been received from the Timber Market in district Hoshiarpur from 01.01.2010 to date (year-wise);
 - b) whether the aforesaid market fees and R.D.F has been used for the development of villages; if so, the details thereof?

Details of Grenade attack on the Punjab Police Intelligence Wing Headquarter at Mohali

33. **Shri Vikramjit Singh Chaudhary, M.L.A.**- Will the Chief Minister be pleased to state:-
- a) whether it is a fact that a rocket propelled grenade was fired at Punjab Police Intelligence Wing Headquarter in Mohali; if so, the details thereof;
 - b) whether police has arrested the culprits in regard to this case; if so, the details thereof;
 - c) the steps taken by the government to ensure that such attacks should not happen again in future?

Details of sanctioned posts of Scheduled Castes in the Department of Home Affairs and Justice

34. **Shri Vikramjit Singh Chaudhary, M.L.A.**- Will the Chief Minister be pleased to state:-
- a) the group-wise number of sanctioned posts for the people belonging to Scheduled Castes in the department of Home Affairs and Justice alongwith the group-wise number of posts lying vacant presently;
 - b) the action being taken by the Government to fill up the reserved posts of Scheduled Castes which are lying vacant?

To take action as per the amendment in Regulation of Fees in unaided Educational Institutions Act

49. **Shri Dinesh Chadha, M.L.A.**-Will the Education Minister be pleased to state whether the Fees regulation committees set up in each district headed by the Deputy Commissioner have started functioning by amending the Regulation of Fees in Unaided Educational Institutional Act by the previous govt. and whether the complaints regarding fees has been resolved; information and statistics be shared related to it?

To remove Garbage dump

50. **Doctor Nachhatar Pal, M.L.A.**-Will the Chief Minister be pleased to state whether it is a fact that resolution has been passed by the Municipal Committee Nawanshaher to remove dump(Garbage dump) located on Mohalla Navi Abadi Musapur road falling in Assembly Constituency Nawanshahr; if so, the time by which the said garbage dump is likely to be removed?

To provide free books to the needy children in the Govt. schools

51. **Doctor Nachhatar Pal, M.L.A.**-Will the Education Minister be pleased to state whether the State Govt. had provided free books to all needy children of the Govt. schools before starting of new academic year; if not, the reasons therefor; the details be provided?

Present status of Rowing Academy being run in Ropar

56. **Shri. Dinesh Chadha, M.L.A.**-Will the Sports Minister be pleased to state as to whether it is under consideration of the government to provide infrastructure in order to restart the Rowing Academy being run in Ropar; if so, the details thereof?

Recruitment on regular basis in Government offices, Boards,, Corporations and on-Contract

60. **Doctor Sukhwinder Kumar, M.L.A.**-Will the Chief Minister be pleased to state as to whether upon imposing a permanent ban on holding recruitment on out source, adhoc, daily wage, temporary, work charge and contract in its offices, Boards, Corporations and Trusts of the State Govt, whether there is any proposal under consideration to carry out further recruitment for Class IV posts on regular basis; if so, by when?

23/6/22

Superintendent
Punjab Vidhan Sabha
Chandigarh

Surinder Pal
Secretary,
Punjab Vidhan Sabha